



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II]**

| Sr.No.           | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate                              |
|------------------|--|---|---|--|
| <b>MOTION</b>    |  |   |   |  |
| 1                | WP(C)/245/2019<br>WITH LCR, B/O                                  | SHUKURJAN NESSA @ SUKURJAN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.  | MR H R A CHOUDHURY<br>MR H ALI<br>MR. J M SOLAMAN               | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T    |
| 2                | WP(C)/8868/2019<br>B/O   | KAMALA DAS @ KAMLI DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.  | MR. A KHANIKAR  | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI    |
| <b>ADMISSION</b> |  |   |   |  |
| 3                | WP(C)/7791/2019<br>WITH LCR, B/O                                 | KRISHNA PRASAD DAHAL @ KRISHNA<br>PRASAD DAHAL @ KRISHNA DAHAL @<br>KRISHNA PRASAD UPADHYAY<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS. | MR. M A SHEIKH<br>MS. A BEGUM<br>MR M H CHOUDHURY<br>MS F INTAZ | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI    |
| <b>ORDERS</b>    |  |   |   |  |
| 4                | Mat.App./4/2020<br>CAVT 807/19 & LCR, B/O                        | SRI BISWAJIT DAS @ PAPU DAS<br><b>Versus</b><br>SMTI. SUSMITA DUTTA @ SUSMITA DAS   | MS C MEDHI<br>MR. S NATH  | MR P TALUKDAR<br>MR. S K AGARWAL<br>FOR CAVEATOR |
|                  | <b>WITH</b><br>I.A.(Civil)/392/2020<br><b>in</b> Mat.App./4/2020 | SRI BISWAJIT DAS @ PAPU DAS<br><b>Versus</b><br>SMTI. SUSMITA DUTTA @ SUSMITA DAS   | MS C MEDHI<br>MR. S NATH  | MR P TALUKDAR<br>FOR CAVEATOR                    |

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

|    |                |            |    |            |
|----|----------------|------------|----|------------|
| 1) | MR. V K CHOPRA | 02-05-2021 | To | 07-05-2021 |
| 2) | MR. R P SINGH  | 05-04-2021 | To | 26-04-2021 |
| 3) | MR B K SINGH   | 19-04-2021 | To | 30-04-2021 |
| 4) | MR. D BANERJEE | 19-04-2021 | To | 07-05-2021 |
| 5) | MR G DAS       | 20-04-2021 | To | 27-04-2021 |
| 6) | MR. P DAS      | 20-04-2021 | To | 27-04-2021 |
| 7) | MR A KAKOTI    | 20-04-2021 | To | 29-04-2021 |
| 8) | MR. L P SHARMA | 19-04-2021 | To | 12-05-2021 |
| 9) | MR D K MISHRA  | 19-04-2021 | To | 03-05-2021 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH - IV & I MATTERS]**

| Sr.No.              | Case Number                         | Main Parties  | Petitioner Advocate                                   | Respondent Advocate       |
|---------------------|-------------------------------------|---|---|---------------------------|
| <b>ADMISSION</b>    |                                     |   |   |                           |
| 1                   | WP(C)/3463/2016<br>B/O              | ANSAR UDDIN BARBHUIYA @ ANCHAR<br>UDDIN and 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS | MR.L R MAZUMDER                                       | GA, ASSAM<br>SC, PWD      |
| 2                   | WP(C)/203/2021<br>B/O               | UMESH CHANDRA DAS AND 2 ORS<br><b>Versus</b><br>IDBI BANK LTD                                       | MR. O P BHATI<br>MR T C DAS<br>MR. P SARMA            | MR. R DE<br>MR. V K DEWAN |
| <b>BAIL HEARING</b> |                                     |   |   |                           |
| 3                   | AB/742/2021<br>FIXED                | MINARA BEGOM @ MINA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI<br>MS. S RASUL | PP, ASSAM                 |
| 4                   | <b>WITH</b><br>Bail Appln./608/2021 | KHALIL UDDIN KHAN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI<br>MS. S RASUL | PP, ASSAM                 |
| 5                   | AB/890/2021<br>FIXED                | CHAHIDUL ISLAM HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR. B PHUKAN<br>MR. B KHAKHLARY                       | PP, ASSAM                 |
| 6                   | AB/989/2021<br>FIXED                | SNEHA BARUAH KALITA<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. S K GOSWAMI<br>MR. R SHARMA                       | PP, ASSAM                 |
| 7                   | AB/993/2021<br>FIXED                | MD. HABIBUR ISLAM AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. D C BORAH<br>MR. K M HASSAN                       | PP, ASSAM                 |
| 8                   | AB/995/2021<br>FIXED                | ANANTA BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. K BORUAH<br>MR. M ALOM                            | PP, ASSAM                 |
| 9                   | AB/1015/2021<br>FIXED               | ISLAM UDDIN LASKAR AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. L R MAZUMDER<br>MR. A Z AHMED                     | PP, ASSAM                 |
| 10                  | AB/1029/2021<br>FIXED               | NUR JAMAL<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A PARAMANIK                                       | PP, ASSAM                 |
| 11                  | AB/1032/2021<br>FIXED               | RAKSHIT SHARMA @ ROKHI<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. A M BARBHUIYA<br>MR. J N ISLAM<br>MS A BEGUM      | PP, ASSAM                 |
| 12                  | AB/1034/2021<br>FIXED               | MD SAIF UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A AHMED<br>MR. I U CHOWDHURY<br>U U KHAN          | PP, ASSAM                 |

|    |                       |   |   |           |
|----|-----------------------|---|---|-----------|
| 13 | AB/1035/2021<br>FIXED | BIKRAM MALAKAR AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A A R KARIM<br>MR. A DEB                                | PP, ASSAM |
| 14 | AB/1059/2021<br>FIXED | MD. INJAMUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM        | MR H R A CHOUDHURY<br>MR M HOQUE<br>MD A WADUD<br>MS S DEVI | PP, ASSAM |
| 15 | AB/1078/2021<br>FIXED | RIJENDRA NATH BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. N J KHATANAR  | PP, ASSAM |
| 16 | AB/1100/2021<br>FIXED | GANESH CH RAY AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. M A SHEIKH<br>MS. A KUMARI<br>MS F INTAZ                | PP, ASSAM |
| 17 | AB/1122/2021<br>FIXED | BENNY MUSHAHARY<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. I A TALUKDAR  | PP, ASSAM |
| 18 | AB/1145/2021<br>FIXED | NIPU CHAMUAH<br><b>Versus</b><br>THE STATE OF ASSAM             | MR M J QUADIR<br>MR. K MIRA                                 | PP, ASSAM |
| 19 | AB/1156/2021<br>FIXED | SAJAN UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. S C BISWAS<br>MR. N H LASKAR<br>MS A GAYARI             | PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

-

-----

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. V K CHOPRA    | 02-05-2021 | To | 07-05-2021 |
| 2)  | MR. R P SINGH     | 05-04-2021 | To | 26-04-2021 |
| 3)  | MR B K SINGH      | 19-04-2021 | To | 30-04-2021 |
| 4)  | MR. D BANERJEE    | 19-04-2021 | To | 07-05-2021 |
| 5)  | MR G DAS          | 20-04-2021 | To | 27-04-2021 |
| 6)  | MR. P DAS         | 20-04-2021 | To | 27-04-2021 |
| 7)  | MR A KAKOTI       | 20-04-2021 | To | 29-04-2021 |
| 8)  | MR. L P SHARMA    | 19-04-2021 | To | 12-05-2021 |
| 9)  | MR D K MISHRA     | 19-04-2021 | To | 03-05-2021 |
| 10) | MR D C K HAZARIKA | 25-04-2021 | To | 27-04-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

| Sr.No.              | Case Number           | Main Parties  | Petitioner Advocate   | Respondent Advocate |
|---------------------|-----------------------|---|---|---------------------|
| <b>BAIL HEARING</b> |                       |   |   |                     |
| 1                   | AB/3743/2020<br>FIXED | SMTI. TRISHA PEGU @ TRISHNA PEGU<br><b>Versus</b><br>THE STATE OF ASSAM | MR. B K GOGOI   | PP, ASSAM           |
| 2                   | AB/270/2021           | AZAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. P K DAS<br>MR. D BORA   | PP, ASSAM           |
| 3                   | AB/581/2021<br>FIXED  | PRABIN KUMAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. K K HANDIQUE  | PP, ASSAM           |
| 4                   | AB/658/2021<br>FIXED  | ASKAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. M KHAN<br>MR. J RAHMAN<br>MR R ISLAM                            | PP, ASSAM           |
| 5                   | AB/674/2021           | SMT. RAHIMA KHATOON<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. A CHAMUAH<br>MS D DUTTA<br>MS. T GHOSH                          | PP, ASSAM           |
| 6                   | AB/694/2021<br>FIXED  | KISHOLOY BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM           | MR A K BORAH<br>MR. P HAZARIKA<br>MR. H S BORAH                     | PP, ASSAM           |
| 7                   | AB/709/2021<br>FIXED  | HRIDAY PRATIM HALOI<br><b>Versus</b><br>THE STATE OF ASSAM              | MR T KALITA<br>MR. A SAIKIA<br>MR. A S ALI<br>MR. J ISLAM           | PP, ASSAM           |
| 8                   | AB/675/2021           | BINOD KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR T KALITA<br>MR. A SAIKIA<br>MR. A S ALI<br>MR. J ISLAM           | PP, ASSAM           |
| 9                   | AB/793/2021           | MANJIT BORAH<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. R SARMA<br>MR. P M KALITA                                       | PP, ASSAM           |
| 10                  | AB/810/2021           | RUBUL AHMED AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM              | MR J I BARBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY | PP, ASSAM           |
| 11                  | AB/818/2021           | AINUL ISLAM AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. R SARMA<br>MR N BORO  | PP, ASSAM           |
| 12                  | AB/835/2021<br>FIXED  | ANGUR MIAH AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. A RAHMAN  | PP, ASSAM           |

|    |                      |   |  |                           |
|----|----------------------|---|--|---------------------------|
| 13 | AB/857/2021          | ARUP JYOTI SAHRMA<br><b>Versus</b><br>STATE OF ASSAM                        | MR. S K GOSWAMI<br>MR. N BARMAN                | PP, ASSAM                 |
| 14 | AB/860/2021          | SMT. NILAKSHI DAS<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. M K DAS<br>MS Z ANJUM<br>MR. U S BORA      | MS R R MUZIB<br>PP, ASSAM |
| 15 | AB/862/2021          | FIRUZUDDIN CHOUDHURY @<br>FIRUZUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A K HUSSAIN<br>MR. B HUSSAIN<br>MR A HAQUE | PP, ASSAM                 |
| 16 | AB/868/2021<br>FIXED | SMTI BINA DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. A K DUTTA<br>MR. F E CHOUDHURY             | PP, ASSAM                 |
| 17 | AB/873/2021<br>FIXED | KASHEM ALI AKONDA<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. M A ISLAM<br>MR J I MONDAL                 | PP, ASSAM                 |

**ORDERS**

|    |   |   |                                 |  |
|----|---|---|---------------------------------|--|
| 18 | I.A.(CrI.)/329/2019<br>in B.A. 920/19 (D/O), FIXED<br>in Bail Appln./712/2019 | RAVI AGARWAL<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A K GUPTA<br>MR. R S MISHRA | MR. U SAIKIA (R2)<br>MR K BORTHAKUR (R2)<br>PP, ASSAM<br>MR. R K NATH (R2) |
|----|---|---|---------------------------------|--|

**HEARING**

|    |  |   |  |  |
|----|--|---|--|--|
| 19 | CrI.Rev.P./288/2019<br>WITH LCR 4 FILES, B/O   | MONOJ KR. DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR. H A AHMED<br>MS. M DAS                         | MS K DAS<br>PP, ASSAM  |
| 20 | I.A.(CrI.)/991/2019<br>WITH LCR 2 FILES, B/O<br>in CrI.Rev.P./196/2018<br><b>WITH</b><br>CrI.Rev.P./196/2018 | BARNALI BARUAH SAIKIA<br><b>Versus</b><br>LAKHYAJIT SAIKIA<br><br>SHRI LAKHYAJIT SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. (C) | MS. M B BARUAH<br><br>MR. D BORAH<br>MR. R DOWARAH | MR. D BORAH<br><br>MS. M B BARUAH (LEGAL<br>AID COUNSEL FOR R2)<br>PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

-

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. V K CHOPRA    | 02-05-2021 | To | 07-05-2021 |
| 2)  | MR. R P SINGH     | 05-04-2021 | To | 26-04-2021 |
| 3)  | MR B K SINGH      | 19-04-2021 | To | 30-04-2021 |
| 4)  | MR. D BANERJEE    | 19-04-2021 | To | 07-05-2021 |
| 5)  | MR G DAS          | 20-04-2021 | To | 27-04-2021 |
| 6)  | MR. P DAS         | 20-04-2021 | To | 27-04-2021 |
| 7)  | MR A KAKOTI       | 20-04-2021 | To | 29-04-2021 |
| 8)  | MR. L P SHARMA    | 19-04-2021 | To | 12-05-2021 |
| 9)  | MR D K MISHRA     | 19-04-2021 | To | 03-05-2021 |
| 10) | MR D C K HAZARIKA | 25-04-2021 | To | 27-04-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - I & III MATTERS]**

| Sr.No.                   | Case Number                    | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|--------------------------|--------------------------------|---|--|--|
| <b>MOTION</b>            |                                |   |  |  |
| 1                        | WP(C)/2831/2021<br>B/O         | BIPLAB KUMAR MEDHI AND 251 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR N DUTTA<br>MR. P MAHANTA<br>MR. R B GOHAIN                              | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.   |
| <b>ADMISSION</b>         |                                |   |  |  |
| 2                        | WP(C)/2770/2019<br>B/O         | PULIN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                     | MR. M K SHARMA<br>MS. S S SAIKIA<br>MR H DAS                               | ACCOUNTANT GENERAL(A<br>AND E),ASSAM<br>GA, ASSAM<br>R.DHAR,SC,HANDLOOM<br>AND TEXTILE<br>DEPARTMENT<br>ASSTT.S.G.I. |
| 3                        | WP(C)/8708/2019<br>FIXED       | GO-002092W RAM MILAN<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.              | MS. P BARUAH<br>MR TAPAS DAS   | ASSTT.S.G.I.   |
| 4                        | WP(C)/3136/2020<br>B/O         | SOLEMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                    | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY       | SC, AG<br>SC, AG<br>SC, HEALTH<br>SC, FINANCE  |
| 5                        | <b>WITH</b><br>WP(C)/2673/2020 | SOLEMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                   | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY       | SC, HEALTH   |
| 6                        | WP(C)/902/2021<br>B/O          | MENSING ENGHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                  | MRS. P B HAZARIKA<br>MR. S Ali   | SC, PNRD<br>SC, DIMA HASAO   |
| 7                        | WP(C)/1387/2021<br>B/O         | BARASHA BORAH BORDOLOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS         | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY       | GA, ASSAM<br>SC, EXCISE DEPTT.   |
| <b>BAIL HEARING (BA)</b> |                                |   |  |  |
| 8                        | Bail Appln./879/2021<br>FIXED  | MD. ABDUL BAREK<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. U K BARMAN<br>MR H ALI<br>MR D PEGU<br>MR. R KONWAR<br>MS A RONGHANGPI | PP, ASSAM  |
| 9                        | Bail Appln./885/2021<br>FIXED  | DHURBAJYOTI SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. D HAZARIKA<br>MR. J M GOGOI<br>MS. S GOGOI                             | PP, ASSAM  |
| 10                       | Bail Appln./898/2021<br>FIXED  | MOHACHIN ALI @ MOYSIN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                | M M ZAMAN<br>MR. A R SIKDAR<br>MD A ALI                                    | PP, ASSAM  |

|                            |                               |   |  |           |
|----------------------------|-------------------------------|---|--|-----------|
| 11                         | Bail Appln./899/2021<br>FIXED | MD MOTIAR RAHMAN @ MOTIAR<br>RAHMAN AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM        | MR M AHMED<br>MR R A AHMED                                   | PP, ASSAM |
| 12                         | Bail Appln./905/2021<br>FIXED | MD. ABDUL SADIK MAJUMDAR @ ABDUL<br>SADIQUE MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM | MR E AHMED<br>MR. R A CHOUDHURY                              | PP, ASSAM |
| 13                         | Bail Appln./907/2021<br>FIXED | MOSTAFIJUR RAHMAN @ APEL AND 2<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. A A R KARIM<br>MS. P BARMAN                              | PP, ASSAM |
| <b><u>BAIL HEARING</u></b> |                               |   |  |           |
| 14                         | AB/2178/2020<br>FIXED         | BIRKU GOWALA<br><b>Versus</b><br>THE STATE OF ASSAM   | MR T THAKURIA<br>MR. M ALI                                   | PP, ASSAM |
| 15                         | AB/2192/2020                  | MINU DAS BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR. P K DAS<br>MR. D DAS<br>MR. N MAHAJAN                    | PP, ASSAM |
| 16                         | AB/3081/2020<br>WITH C.D.     | FAZUL HOQUE @ FOYZUL HOQUE AND 9<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM             | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>MR. I U CHOWDHURY | PP, ASSAM |
| 17                         | AB/3159/2020<br>FIXED         | NAZMUR AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MRS N. SINGHA  | PP, ASSAM |
| 18                         | AB/3564/2020<br>FIXED         | BITUL BORAH<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. R CHETRI<br>MR. N BARMAN<br>MS P RABHA                   | PP, ASSAM |
| 19                         | AB/3837/2020                  | BISHWAJEET BAISHYA @ KANU DAS AND<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. R SARMA<br>MS. S D SAIKIA<br>MR. P M KALITA              | PP, ASSAM |

**HEARING**

|    |                        |   |  |   |
|----|------------------------|---|--|---|
| 20 | WP(C)/3973/2014<br>B/O | ARUP KUMAR DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS | MD.A HUSSAIN<br>MR.D DAS<br>MR.K SARMA<br>MR.M BERIA<br>MR.K CHOUDHURY<br>MS.K M SARMA | MR.S S DEY<br>GA, ASSAM<br>SC, TRANSPORT<br>SC, GHC |
|----|------------------------|---|--|---|

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

-

-----

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. V K CHOPRA    | 02-05-2021 | To | 07-05-2021 |
| 2)  | MR. R P SINGH     | 05-04-2021 | To | 26-04-2021 |
| 3)  | MR B K SINGH      | 19-04-2021 | To | 30-04-2021 |
| 4)  | MR. D BANERJEE    | 19-04-2021 | To | 07-05-2021 |
| 5)  | MR G DAS          | 20-04-2021 | To | 27-04-2021 |
| 6)  | MR. P DAS         | 20-04-2021 | To | 27-04-2021 |
| 7)  | MR A KAKOTI       | 20-04-2021 | To | 29-04-2021 |
| 8)  | MR. L P SHARMA    | 19-04-2021 | To | 12-05-2021 |
| 9)  | MR D K MISHRA     | 19-04-2021 | To | 03-05-2021 |
| 10) | MR D C K HAZARIKA | 25-04-2021 | To | 27-04-2021 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[[CRIMINAL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

| Sr.No.                   | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate |
|--------------------------|---|--|--|---------------------|
| <b>MOTION (BA)</b>       |   |  |  |                     |
| 1                        | Bail Appln./855/2021<br>FIXED                                     | MOSTAFIJUR RAHMAN @ APEL AND 2<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. A A R KARIM<br>MS. P BARMAN                                    | PP, ASSAM           |
| <b>MOTION</b>            |   |  |  |                     |
| 2                        | AB/1129/2021<br>FIXED   | DIGANTA BORA<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A M BORA<br>MR. V A CHOWDHURY<br>MR. B BHAGAWATI               | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |   |  |  |                     |
| 3                        | Bail Appln./529/2021<br>WITH SCANNED COPY OF CASE<br>DIARY, FIXED | ALAUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. U SAIKIA<br>MR. S D ROY  | PP, ASSAM           |
| 4                        | Bail Appln./547/2021<br>FIXED                                     | HARUN RASID<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M A MONDAL   | PP, ASSAM           |
| 5                        | Bail Appln./590/2021<br>FIXED                                     | SUMAN DEY<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. N BARMAN<br>MR T JINDAL<br>MS P RABHA<br>MS. J BARMAN          | PP, ASSAM           |
| 6                        | <b>WITH</b><br>AB/576/2021  | MRS. ISHA SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. N BARMAN<br>MR T JINDAL<br>MS P RABHA<br>MS. J BARMAN          | PP, ASSAM           |
| 7                        | Bail Appln./657/2021<br>FIXED                                     | AINUDDIN AHMED @ AINUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. M H BARBHUYAN<br>MR. M ALI<br>MR. M R BARBHUIYA                | PP, ASSAM           |
| 8                        | <b>WITH</b><br>AB/504/2021  | AJIBAR ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR S RAHMAN<br>MR. M H BARBHUYAN<br>MR. M ALI<br>MR. M R BARBHUIYA | PP, ASSAM           |
| 9                        | Bail Appln./730/2021<br>FIXED                                     | MODARAK HUSSAIN @ MOBARAK<br>HUSSAIN @ MUBARAKA HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM | S I AKAND<br>MR. M A MONDAL  | PP, ASSAM           |
| 10                       | Bail Appln./731/2021<br>FIXED                                     | MODARAK HUSSAIN @ MOBARAK<br>HUSSAIN @ MUBARAKA HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM | S I AKAND<br>MR. M A MONDAL  | PP, ASSAM           |

|    |                               |  |  |   |
|----|-------------------------------|--|--|---|
| 11 | Bail Appln./761/2021<br>FIXED | SANKAR PODDAR<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. D DAS SR. ADV<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN<br>MR. K MOHAMMED | MR R CHAKRAVORTY<br>MR. M CHALIHA<br>MR R SHARMA<br>PP, ASSAM |
| 12 | Bail Appln./825/2021<br>FIXED | RUPAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM           | MR H R A CHOUDHURY<br>MS. S KHANIKAR<br>MR. A AHMED<br>MR. I U CHOWDHURY                             | PP, ASSAM   |
| 13 | Bail Appln./853/2021<br>FIXED | NANDAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM          | MR Z HUSSAIN<br>MS B B AHMED   | PP, ASSAM   |
| 14 | Bail Appln./867/2021<br>FIXED | ROFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. L R MAZUMDER<br>MR. A Z AHMED  | PP, ASSAM   |
| 15 | Bail Appln./878/2021<br>FIXED | MITUL DAS AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S SARMA<br>MR. C CHAKRAVARTY<br>MR D DAS<br>MR H M R HOQUE                                       | PP, ASSAM   |

**BAIL HEARING**

|    |                      |  |   |           |
|----|----------------------|--|---|-----------|
| 16 | AB/62/2021<br>FIXED  | KHURSED ALI<br><b>Versus</b><br>THE STATE OF ASSAM               | MR A ALI<br>MS. M KHATUN<br>MS D DEORI        | PP, ASSAM |
| 17 | AB/705/2021<br>FIXED | KASER MALLIK<br><b>Versus</b><br>THE STATE OF ASSAM              | MS. M MALLIK<br>MS U DAS<br>MRS. M BORAH      | PP, ASSAM |
| 18 | AB/940/2021<br>FIXED | AHIJUL ALI @ RAHIJUL MIYA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M U MAHMUD<br>MR S H MAHMUD<br>Q A AKHTAR | PP, ASSAM |

**ORDERS**

|    |  |   |  |           |
|----|--|---|--|-----------|
| 19 | I.A.(CrI.)/157/2021<br>in AB 3838/2020(D/O)<br>in AB/3838/2020 | NAJIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                     | MR. S C BISWAS                                     | PP, ASSAM |
| 20 | CrI.Pet./268/2021<br>B/O                                       | SMTI. SARADA BISWAS @ VISWAS<br><b>Versus</b><br>SMTI. SUKLARANI BISWAS AND 2 ORS | MR. DITUL DAS<br>MR. D S SINGH<br>MR. B J TALUKDAR |           |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

-

-----

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. V K CHOPRA    | 02-05-2021 | To | 07-05-2021 |
| 2)  | MR. R P SINGH     | 05-04-2021 | To | 26-04-2021 |
| 3)  | MR B K SINGH      | 19-04-2021 | To | 30-04-2021 |
| 4)  | MR. D BANERJEE    | 19-04-2021 | To | 07-05-2021 |
| 5)  | MR G DAS          | 20-04-2021 | To | 27-04-2021 |
| 6)  | MR. P DAS         | 20-04-2021 | To | 27-04-2021 |
| 7)  | MR A KAKOTI       | 20-04-2021 | To | 29-04-2021 |
| 8)  | MR. L P SHARMA    | 19-04-2021 | To | 12-05-2021 |
| 9)  | MR D K MISHRA     | 19-04-2021 | To | 03-05-2021 |
| 10) | MR D C K HAZARIKA | 25-04-2021 | To | 27-04-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH - III]**

| Sr.No.              | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate        |
|---------------------|--|---|---|----------------------------|
| <b>MOTION</b>       |  |   |   |                            |
| 1                   | WP(C)/857/2021<br>FIXED  | M/S MAA KAMAKHYA TRADERS AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI<br>MS. N MECH                | SC, GST                    |
| 2                   | WP(C)/1003/2021<br>FIXED   | M/S MAA KARNI TRADERS AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS    | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI<br>MS. N MECH<br>MS S SHARMA | SC, GST                    |
|                     | <b>WITH</b><br>I.A.(Civil)/977/2021<br><b>in</b> WP(C)/1003/2021 | M/S MAA KARNI TRADERS AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.  | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI<br>MS S SHARMA               | SC, GST                    |
| 3                   | WP(C)/2794/2021<br>FIXED   | MITHUN PEGU<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                      | MS. P ADHIKARI<br>MR H I CHOUDHURY<br>MS. M BARMAN                        | SC, SEC. EDU.<br>GA, ASSAM |
| <b>BAIL HEARING</b> |  |   |   |                            |
| 4                   | AB/3288/2020<br>FIXED  | HUSNA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. D DAS SR. ADV<br>MR. K MOHAMMED                                       | PP, ASSAM                  |
| 5                   | AB/3298/2020   | MUJIBUR RAHMAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. D DAS SR. ADV<br>MR. K MOHAMMED                                       | PP, ASSAM                  |
| 6                   | AB/298/2021<br>FIXED   | JANGSHER ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                       | MD. R ALI<br>MR. A M KHAN   | PP, ASSAM                  |
| 7                   | AB/306/2021<br>FIXED   | KUDDUS ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. S ISLAM<br>MR A HAWARI<br>MR. H A AHMED                               | PP, ASSAM                  |
| 8                   | AB/608/2021<br>FIXED   | ABDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. I U CHOWDHURY               | PP, ASSAM                  |
| 9                   | AB/609/2021<br>FIXED   | LUHIT BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR B SHARMA<br>MR S SHARMA  | PP, ASSAM                  |
| 10                  | AB/690/2021  | SAHEDUR RAHMAN @ SAHIDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. D P BORAH<br>MS. S BORO<br>MR B PAUL<br>S ISLAM                       | PP, ASSAM                  |

|    |                      |   |   |           |
|----|----------------------|---|---|-----------|
| 11 | AB/711/2021          | HARJIT BAIISHYA<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MR S PAUL   | PP, ASSAM |
| 12 | AB/719/2021          | BILLAL SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. P RAHMAN<br>MR A HAQUE<br>MR S ISLAM                      | PP, ASSAM |
| 13 | AB/731/2021          | MD. YAKUB ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM    | MD E AHMED<br>MR. D J DAS<br>MS P MEDHI                       | PP, ASSAM |
| 14 | AB/733/2021          | YAKUB ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM        | MD E AHMED<br>MR. D J DAS<br>MS P MEDHI                       | PP, ASSAM |
| 15 | AB/740/2021          | TAPAN TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. R SARMA<br>MR N BORO                                      | PP, ASSAM |
| 16 | AB/750/2021          | NAJRUL ISLAM @ KOLA ALI<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. N K HALOI<br>MR. K M HASSAN                               | PP, ASSAM |
| 17 | AB/751/2021          | MAHESH BHUMIJ<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. K BORUAH<br>MR. M ALOM<br>MR. S SHAH                      | PP, ASSAM |
| 18 | AB/787/2021          | SAINUR ALI @ CHAINUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM | MR J H SAIKIA   | PP, ASSAM |
| 19 | AB/822/2021<br>FIXED | SUFIYAN ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM    | MR. D BARUAH<br>MD S ALI<br>MS. T. PAIT                       | PP, ASSAM |
| 20 | AB/828/2021<br>FIXED | ERAJ ALI<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN<br>MR B SAIKIA | PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. V K CHOPRA    | 02-05-2021 | To | 07-05-2021 |
| 2)  | MR. R P SINGH     | 05-04-2021 | To | 26-04-2021 |
| 3)  | MR B K SINGH      | 19-04-2021 | To | 30-04-2021 |
| 4)  | MR. D BANERJEE    | 19-04-2021 | To | 07-05-2021 |
| 5)  | MR G DAS          | 20-04-2021 | To | 27-04-2021 |
| 6)  | MR. P DAS         | 20-04-2021 | To | 27-04-2021 |
| 7)  | MR A KAKOTI       | 20-04-2021 | To | 29-04-2021 |
| 8)  | MR. L P SHARMA    | 19-04-2021 | To | 12-05-2021 |
| 9)  | MR D K MISHRA     | 19-04-2021 | To | 03-05-2021 |
| 10) | MR D C K HAZARIKA | 25-04-2021 | To | 27-04-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH - IV & I MATTERS]**

| Sr.No.                   | Case Number                   | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|--------------------------|-------------------------------|---|--|---|
| <b>BAIL HEARING (BA)</b> |                               |   |  |   |
| 1                        | Bail Appln./656/2021<br>FIXED | LAMPHRANG JYRWA<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. A J HAZARIKA<br>MS. N RAJMEDHI<br>MS. P N SUMI             | PP, ASSAM   |
| 2                        | Bail Appln./723/2021<br>FIXED | AHEB ALI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. M I HUSSAIN<br>MR. S M RAHMAN                              | PP, ASSAM   |
| 3                        | Bail Appln./732/2021<br>FIXED | MD. RACHID ALI @ ROSHID ALI<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. K BORUAH<br>MR. M ALOM                                     | PP, ASSAM   |
| 4                        | Bail Appln./860/2021<br>FIXED | SANATAN DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. D K DAS<br>MS. M HANDIQUÉ<br>MR. P P MEDHI                 | PP, ASSAM   |
| 5                        | Bail Appln./882/2021<br>FIXED | ROJBUL HOQUE @ REJIBUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR M AHMED<br>MR. A HUSSAIN                                    | PP, ASSAM   |
| <b>BAIL HEARING</b>      |                               |   |  |   |
| 6                        | AB/67/2021<br>FIXED           | HAFIJUL ISLAM @ HAFIJUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM        | MRS. B GOGOI<br>MS M BORAH<br>MR. M K SHARMA                   | PP, ASSAM   |
| 7                        | AB/435/2021<br>FIXED          | PANKAJ GOEL AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                | MR H R A CHOUDHURY<br>M ALAMGEER<br>MR. J BHARALI<br>MS. M DEY | PP, ASSAM   |
| 8                        | AB/453/2021<br>FIXED          | MANIK SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. S C BISWAS<br>MR. P S BISWAS<br>MS. J GHOSH<br>L CHOUDHURY | MR. P N GOSWAMI, SC<br>FOREST AND<br>ENVIRONMENTAL<br>DEPARTMENT<br>PP, ASSAM |
| 9                        | AB/668/2021<br>FIXED          | BIJOY SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. M DASGUPTA<br>MD S ALI                                     | PP, ASSAM   |
| 10                       | AB/700/2021<br>FIXED          | PRADIP TERANG<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR B P BORAH<br>MR P J DUTTA<br>MR R S RONGHANG                | PP, ASSAM   |
| 11                       | WITH<br>AB/540/2021           | RAJIB KONWAR<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. D BARUAH<br>MS. T. PAIT                                    | PP, ASSAM   |

|    |                      |   |   |           |
|----|----------------------|---|---|-----------|
| 12 | AB/723/2021<br>FIXED | MD. AZHARUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. S. DEY<br>MR. B BORAH<br>MR. N GOSWAMI<br>MR P DEKA     | PP, ASSAM |
| 13 | AB/727/2021<br>FIXED | AFTAB ALI @ JITU ALI<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. H S BORAH<br>MR. S BARMAN                               | PP, ASSAM |
| 14 | AB/730/2021<br>FIXED | PRIYAL DAIMARY<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR A NATH<br>MS M BARO                                      | PP, ASSAM |
| 15 | AB/744/2021<br>FIXED | SUKUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MS A ZAHAN<br>S I AKAND                                     | PP, ASSAM |
| 16 | AB/842/2021<br>FIXED | MD. KAJIMUDDIN SK AND ANR.<br><b>Versus</b><br>STATE OF ASSAM                       | M M ZAMAN<br>MR. A R SIKDAR<br>MD A ALI<br>MR. S I TALUKDAR | PP, ASSAM |
| 17 | AB/953/2021<br>FIXED | KHUSHMEET SINGH MANGAT<br><b>Versus</b><br>NARCOTICS CONTROL BUREAU                 | MR. A J HAZARIKA  | SC, NCB   |
| 18 | AB/974/2021<br>FIXED | REJAUl ISLAM @ REJABUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR A R BHUYAN<br>MR. M A I HUSSAIN                          | PP, ASSAM |
| 19 | AB/1039/2021         | AMIRUL AKANDA<br><b>Versus</b><br>THE STATE OF ASSAM                                | SIRAJ CHY   | PP, ASSAM |
| 20 | AB/1040/2021         | MAHESWAR BASUMATARY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR B C MUCHAHARY  | PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

-

---

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. V K CHOPRA    | 02-05-2021 | To | 07-05-2021 |
| 2)  | MR. R P SINGH     | 05-04-2021 | To | 26-04-2021 |
| 3)  | MR B K SINGH      | 19-04-2021 | To | 30-04-2021 |
| 4)  | MR. D BANERJEE    | 19-04-2021 | To | 07-05-2021 |
| 5)  | MR G DAS          | 20-04-2021 | To | 27-04-2021 |
| 6)  | MR. P DAS         | 20-04-2021 | To | 27-04-2021 |
| 7)  | MR A KAKOTI       | 20-04-2021 | To | 29-04-2021 |
| 8)  | MR. L P SHARMA    | 19-04-2021 | To | 12-05-2021 |
| 9)  | MR D K MISHRA     | 19-04-2021 | To | 03-05-2021 |
| 10) | MR D C K HAZARIKA | 25-04-2021 | To | 27-04-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,26th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CIVIL BENCH - I & CRIMINAL MATTERS]**

| Sr.No.                   | Case Number          | Main Parties   | Petitioner Advocate   | Respondent Advocate |
|--------------------------|----------------------|--|---|---------------------|
| <b>MOTION</b>            |                      |  |   |                     |
| 1                        | AB/1124/2021         | MAZIBUR RAHMAN HAZARI @ MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI<br><b>Versus</b><br>THE STATE OF ASSAM | MR N J DAS  | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |                      |  |   |                     |
| 2                        | Bail Appln./790/2021 | DILIP BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR S MUKTAR   | PP, ASSAM           |
| <b>BAIL HEARING</b>      |                      |  |   |                     |
| 3                        | AB/509/2021          | PARASHMONI CHUTIA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. A KHANIKAR  | PP, ASSAM           |
| 4                        | AB/510/2021          | PARASHMONI CHUTIA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. A KHANIKAR  | PP, ASSAM           |
| 5                        | AB/518/2021          | PARASHMONI CHUTIA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. A KHANIKAR  | PP, ASSAM           |
| 6                        | AB/664/2021          | KOMOR ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A K HUSSAIN<br>MR. B HUSSAIN                              | PP, ASSAM           |
| 7                        | AB/874/2021<br>FIXED | JAMAL UDDIN @ JAMAL UDDIN SK AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR H R A CHOUDHURY<br>MD H R AHMED                            |                     |
| 8                        | AB/878/2021<br>FIXED | ISMAIL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. R ALI<br>MR. H A AHMED<br>MR A S SK                       | PP, ASSAM           |
| 9                        | AB/908/2021<br>FIXED | SMT. PARISMITA SAIKIA AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                 | N BAISHYA<br>MR G CHOUDHURY                                   | PP, ASSAM           |
| 10                       | AB/997/2021          | AINUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM   | MR S RAHMAN<br>MR S M ABDULLAH P<br>MR D SAIKIA<br>MR S JAFRI | PP, ASSAM           |
| 11                       | AB/1076/2021         | A B AZIMUL HAQUE LASKAR @ RUHUL ALOM LASKAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR H R A CHOUDHURY<br>MR. M A CHOUDHURY<br>MRS. S ISLAM       | PP, ASSAM           |

|    |                       |   |   |           |
|----|-----------------------|---|---|-----------|
| 12 | AB/1084/2021          | ASURUDDIN SHAKH<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. I C DEKA<br>MS. D BARMAN  | PP, ASSAM |
| 13 | AB/1114/2021          | LAKHYAJIT NATH AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                     | MS. M SARMAH<br>MS D BORGHAIN<br>MR. P GOHAIN<br>MS. K BARUAH           | PP, ASSAM |
| 14 | AB/1120/2021          | SABIR AHMED LASKAR @ SABIR<br>HUSSAIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A M S MAZUMDER  | PP, ASSAM |
| 15 | AB/1121/2021          | SHAJAHAN ALIM AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. D SARMAH<br>MR A AHMED<br>S. J. SAHARIAH                            | PP, ASSAM |
| 16 | AB/1130/2021<br>FIXED | MANAS JYOTI NATH<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. D GOGOI<br>MR. R BORA   | PP, ASSAM |
| 17 | AB/1157/2021          | BIBEKA NANDA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. Y S MANNAN<br>MR. T BAIDYA<br>MS N DEKARAJA                         | PP, ASSAM |
| 18 | AB/1161/2021<br>FIXED | MOYNUL HOQUE<br><b>Versus</b><br>STATE OF ASSAM                                     | MR. I A TALUKDAR  | PP, ASSAM |
| 19 | AB/1170/2021<br>FIXED | PRAMILA RANI BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM                          | S N SARMA<br>MR. A SARMA<br>MR H K DAS<br>MR. M HUSSAIN<br>MR. K KALITA | PP, ASSAM |

**ORDERS**

|    |   |  |  |           |
|----|---|--|--|-----------|
| 20 | I.A.(CrI.)/585/2020<br>in AB/1553/2020 (D/O)<br>in AB/1553/2020 | VIKRANT KUMAR RAY,<br><b>Versus</b><br>FARUK AHMED AND ANR | MR. N N JHA<br>MR. J KHAN<br>MR. M BERIA | PP, ASSAM |
|----|---|--|--|-----------|

=====

=====

LEAVE NOTE OF ADVOCATES FOR 26/04/2021

-

-----

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. V K CHOPRA    | 02-05-2021 | To | 07-05-2021 |
| 2)  | MR. R P SINGH     | 05-04-2021 | To | 26-04-2021 |
| 3)  | MR B K SINGH      | 19-04-2021 | To | 30-04-2021 |
| 4)  | MR. D BANERJEE    | 19-04-2021 | To | 07-05-2021 |
| 5)  | MR G DAS          | 20-04-2021 | To | 27-04-2021 |
| 6)  | MR. P DAS         | 20-04-2021 | To | 27-04-2021 |
| 7)  | MR A KAKOTI       | 20-04-2021 | To | 29-04-2021 |
| 8)  | MR. L P SHARMA    | 19-04-2021 | To | 12-05-2021 |
| 9)  | MR D K MISHRA     | 19-04-2021 | To | 03-05-2021 |
| 10) | MR D C K HAZARIKA | 25-04-2021 | To | 27-04-2021 |